

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4090  
(To be answered on the 10<sup>th</sup> August 2017)**

**FINANCIAL CRISIS IN AVIATION SECTOR**

**4090. SHRI RAHUL SHEWALE**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the aviation sector has been passing through its worst financial crisis in the country, if so, the details thereof;
- (b) whether the cases of compromising safety of aircraft operations due to such financial crisis have come to the notice of the Government in the country during the last three years and the current year and if so, the details thereof, airline/year-wise;
- (c) whether the Government has conducted any audit of such airlines to ascertain the impact of financial crisis on their safety and operations;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other corrective steps taken/ being taken by the Government to bring the airline sector out of the financial crisis?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

(a): As per the details provided by airlines to DGCA for year 2016 - 17, Air India, Air India Express, Go Air, Indigo, Jet Airways, JetLite, Spicejet and Blue Dart have made operating profit, whereas 5 domestic airlines have incurred losses during this period. Since Zoom Air has started its operation in February, 2017, no such financial results are available. Further, each airline prepares its business plan on the basis of their own market assessment and therefore the reasons for incurring losses differs from airline to airline, for which no centralized data is maintained by Government.

(b): No such cases have come to the notice of Directorate General of Civil Aviation (DGCA) in the recent past.

(c) & (d): Surveillance and audit of airlines are carried out by DGCA officer as per Annual Surveillance Plan. Numbers of safety related surveillance and audit conducted in the year 2014, 2015, 2016 & 2017 (Up to June) by DGCA

are as follows:

Year	Surveillance	Audit
2014	585	19
2015	461	14
2016	227	37
2017	146	09

(e): No observations ascertaining the impact of financial crisis on their safety and operations has been noticed.

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